

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 04.02.2022 (FRIDAY)

COURT OF CHAIRPERSON (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson, Hon'ble Dr. Ashok Kumar Mishra, Member (Technical) and Hon'ble Dr. Alok Srivastava, Member (Technical)

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 1018 of 2021	Vikram Puri & Anr. Vs. Universal Buildwell Pvt. Ltd. & Anr.	Ashish Middha	Swapnil Gupta
2.	Comp. App. (AT) (Ins) No. 29 of 2022	J.P. Financial Services Pvt. Ltd. Vs. CNG Agrocare Pvt. Ltd.	Praveen Kumar	
3.	Comp. App. (AT) (Ins) No. 90 of 2022	THDC India Limited Employee Provident Fund Vs. The Administrator, Dewan Housing Finance Corporation Ltd. & Ors.	Tabrez Malawat	Chitra Rentala-R2
4.	Comp. App. (AT) (Ins) No. 102 of 2022	Smart Card IT Solutions Ltd. Vs. JHP Finvest Pvt. Ltd.	Pranav Sarthi	Sunil Fernandes
5.	Comp. App. (AT) (Ins) No. 111 of 2022	Rosario D'Souza Vs. Union Bank of India & Anr.	Amir Arsiwala	
6.	Comp. App. (AT) (Ins) No. 112 of 2022	Krishna Murari Vs. Swami Deen Gupta Resolution Professional of Piyush Shelters Pvt. Ltd. & Anr.	Tarun Khanna	
7.	Comp. App. (AT) (Ins) No. 113 of 2022	Satendra Giri Vs. Swami Deen Gupta Resolution Professional of Piyush Shelters Pvt. Ltd. & Anr.	SP Singh Chawla	
8.	Comp. App. (AT) (Ins) No. 114 of 2022	Hemendra Paliwal Resolution Professional of Denovo Enterprises Pvt. Ltd. Vs. Denovo Enterprises Pvt. Ltd.	Rukhsana Choudhury	

9.	Comp. App. (AT) (Ins) No. 115 of 2022	Geron Engineering Pvt. Ltd. Vs. Ecogreen Energy Lucknow Pvt. Ltd.	Saurabh Jain	
10.	Comp. App. (AT) (Ins) No. 116 of 2022	Employees Provident Fund Organisation Through Regional Provident Fund Commissioner - II Vs. Subodh Kumar Agarwal & Ors. Resolution Professional Ambient Computronics Pvt. Ltd.	Anju Jain	

For Admission (After Notice)

11.	Comp. App. (AT) (Ins) No. 530 of 2021	Agrawal Poly Plast Pvt. Ltd. Vs. Star Lamipacks Pvt. Ltd.	Anuradha Dutt	
12.	Comp. App. (AT) (Ins) No. 950 of 2021 (With Defects)	Mritunjay Kumar Member of the Suspended Board of Director Unibera Developers Pvt. Ltd. Vs. Propertree Real Estate Solutions Pvt. Ltd. & Anr. With	Abhishek Anand	Gautam Singhal Rajat Chaudhary Dhananjay Sud-R1 Gaurav Mitra-R2 Shubham Saket Arbind Shukla- Impleador
13.	Comp. App. (AT) (Ins) No. 1023 of 2021 (With Defects)	Mritunjay Kumar Vs. Propertree Real Estate Solutions Pvt. Ltd. & Anr.	Abhishek Anand	Gautam Singhal-R1 Shalya Agarwal Aditya Gauri-IRP Shubham Saket
14.	Comp. App. (AT) (Ins) No. 951 of 2021	Santanu T. Ray, resolution Professional of Zicom SAAS Pvt. Ltd. Vs. Tata Capital Financial Services Ltd. & Ors.	Udit Kishah	R. Sudhinder Ekta Bhasin Nikhil Kr. Singh-R1 Nishit Dhruva Prakash Shinde-R2, 3 & 4
15.	Comp. App. (AT) (Ins) No. 988 of 2021	Neeraj Singal & Anr. Vs. Tata Steel Ltd. & Anr.	Aarushi Tiku	Vatsala Rai
16.	Comp. App. (AT) (Ins) No. 1022 of 2021	Bank of India Vs. Naresh Seth With	Ashish Rana	Abjijeet Sinha Milan Negi
17.	Comp. App. (AT) (Ins) No. 1024 of 2021	Bank of India Vs. Vinod Kumar Ambavat Resolution Professional for Actif Corporation Ltd.	Ashish Rana	Abjijeet Sinha Milan Negi

18.	Comp. App. (AT) (Ins) No. 1054 of 2021	Wadhawan Global Capital Ltd. Vs. R. Subramania Kumar Administrator of Dewan Housing Finance Corporation Ltd. & Ors.	Shivam	Liz Mathew-R1 Raunak Dhillon Subhankar Jain-R2 Aayush Mitruka Ketan Gaur-R3
19.	Comp. App. (AT) (Ins) No. 1067 of 2021	Gujrat State Petronet Ltd. Vs. Videocon Industries Ltd. (Through its Resolution Professional, Abhijit Guhathakurta) & Anr.	Piyush Joshi	Anoop Rawat Zeeshan Khan Moulshree Shukla Ishani Mukherjee-R1 Bishwajit Dubey Madhav Kanoria
20.	Comp. App. (AT) (Ins) No. 1092 of 2021	Athena DemwePower Ltd. Vs. Abir Infrastructure Pvt. Ltd. & Anr.	Kunal Godhwani	P. Rameshbabu
21.	Comp. App. (AT) (Ins) No. 50 of 2022	Rahuul Ramesh Shah Vs. PNB Housing Finance Ltd.	Misha Rohatgi	Vishrutyi Sahni Kumar Kislay

For Hearing

22.	Comp. App (AT) (Ins) No. 1286 of 2019	Shiv Kumar Malani Vs. JM Financial Asset Reconstruction Ltd. & Ors.	Kunal Chatterji	Abhishek Anand-R1 S.K Singh-R2
23.	Comp. App. (AT) (Ins) No. 126 of 2021	Tek Travels Pvt. Ltd. Vs. PCM Worldwide Flights Pvt. Ltd.	Rachit Kohli	Sushant Kumar
24.	Comp. App. (AT) (Ins) No. 550-551 of 2021	Ashok Kumar Juneja Resolution Professional of Mastana Foods Pvt. Ltd. Vs. Excise & Taxation Officer of State Tax	Ashok Kumar Juneja	Hemant Gupta Alok Sharma
25.	Contempt Case (AT) No. 30 of 2020 in Comp. App. (AT) (Ins) No. 1259 of 2019	Loyal Scaffolding Pvt. Ltd. Vs. Goyala Infra Projects Pvt. Ltd. & Ors.	Sushil Kumar Kabra	Kushagra Bansal-R2 Kushagra Bansal

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By order of Hon'ble Chairperson
-sd/-
Registrar